GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA

UNSTARRED QUESTION NO:2926
ANSWERED ON:30.03.2012
RENEWABLE ENERGY ELECTRONIC PROCESSING SYSTEM
Patel Shri Bal Kumar

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government has established at web based software viz. Renewable Energy Network (RENET) for the functioning of the Ministry;

(b) if so, the details thereof;

(c) whether the Government appointed any agency for Facility Management Services (FMC) and included Renewable Energy Electronic Processing System(REEPS) for the purpose;

(d) if so, the details thereof;

(e) whether REEPS is being properly used by his Ministry and State Nodal Agencies;

(f) whether software RENET achieved its envisaged objectives; and

(g) if not, the reasons therefor?

Answer

THE MINISTER OF NEW AND RENEWABLE ENERGY(DR. FAROOQ ABDULLAH)

(a),(b),(c)&(d): A project on establishment of Renewable Energy Network (RENET) for 'on line' electronic flow of data for monitoring of projects and programmes and creation of renewable energy database, was assigned in 1999 to Computer Maintenance Corporation (CMC) Limited, then a public sector company of the Government of India. The software development, implementation and testing of RENET and installation of Oracle server edition was completed by the CMC. Subsequently, an MoU was signed with CMC for Facility Management Services for management of RENET and creation of renewable energy database and for 'Renewable Energy Electronic Processing Systems (REEPS)'. CMC provided technical manpower for the Facility Management and also developed 'Renewable Energy Electronic Processing System (REEPS)' for integrating online receipt of project proposals from agencies through RENET and processing them electronically. Some field tests were also carried out.

(e),(f)&(g): No Madam, The RENET and REEPS softwares were developed and hosted on MNRE server for web enabled applications. The users were requested to use the same. However, the software was never put to full use for processing cases in the Ministry. In the meantime, it was found that the speed of the software was very slow and the software required a major overhaul to make the same suitable for utilization in the Ministry's work. Further, during the course of time there has been considerable advancement in IT and efficiency of softwares, and it was found that upgrading the RENET with newer tools will be time consuming and expensive.